

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :



PETITION NUMBER : TCP/70/2016

NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja

NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another

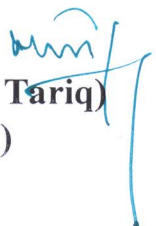
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Archana Bor Thiriyambale Kannan Led by Senior Counsel Mr. Murali	Counsel for Petitioners	
2)	ANANT. N for MR. KOMARPAL CHORRA	Counsel for 2 nd Respondents	

ORDER

Counsel for petitioner present. Counsel for R2 present and filed written submissions and sought some time to submit oral arguments. Time extended at request. Put up on 22.11.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)